COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 37 OF 2016

Dated: 24th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Lalpur Wind Energy Pvt. Ltd. Appellant(s)

۷s.

Karnataka Power Transmission Corporation Ltd. Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Tushar Shrivastava

Mrs. Shikha Ohri

Counsel for the Respondent(s) : Mr. Sandeep Grover

Ms. Pankhuri Bhardwaj for R.2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>17th & 18th September, 2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk